

Revised

ITEM NO.1501
[For Judgment]

COURT NO.7

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s).735/2014

HARBHAJAN SINGH

Petitioner(s)

VERSUS

STATE OF HARYANA & ORS.

Respondent(s)

([HEARD BY: HON. HEMANT GUPTA AND HON. VIKRAM NATH, JJ.]
IA No.1/2014 - EX-PARTE STAY, IA No.52199/2019 -
INTERVENTION/IMPLEADMENT)

WITH

W.P.(C) No.1116/2019 (X)
(IA No.132149/2019 - EX-PARTE STAY, IA No.155616/2019 - PERMISSION
TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No.6614/2022 (IV)

Date : 20-09-2022 These matters were called on for pronouncement of
judgment.

For Petitioner(s) Mr. Ritesh Khatri, AOR
Mr. Jasbir Singh Malik, Adv.
Ms. Usha Nandini V., AOR
Mr. Gagan Gupta, AOR

For Respondent(s) Mrs. Kamaldeep Gulati, AOR
Mr. Shyam Diwan, Sr. Adv.
Mr. Anil Grover, Sr. Adv.
Dr. Hemant Gupta, Addl. AG
Mr. Deepak Thukral, DAG
Ms. Payal Gupta, Adv.
Mr. Sanjay Kumar Visen, AOR
Mr. Suresh Kumar Bhan, Adv.
Ms. Ritu Rastogi, Adv.
Mr. Ajay Bansal Adv
Mr. Gaurav Yadava Adv
Ms Veena Bansal Adv
Mr. Sourav Jindal Adv

Mr. Samar Vijay Singh, AOR
Mr. Vipin Singh Bansal, Adv.
Ms. Amrita Verma, Adv.

Mr. Ajay Pal, AOR
Mr. Mayank Dahiya, adv.

Mr. Arvind Kumar Sharma, AOR

Ms. Uttara Babbar, AOR

Ms. Ranjeeta Rohatgi, AOR

Mr. Ranjit Kumar, Sr. Adv.

Mr. Chinmay Dubey, Adv.

Ms. Archana Yadav, Adv.

Ms. Shivani Chawla, Adv.

Mr. Rhythm Katyal, Adv.

Ms. Sakshi Shukla, Adv.

Mr. Siddharth Batra, AOR

Mr. Tushar Bakshi, AOR

Mr. Abhinav Mukerji, AAG/AOR

Ms. Bihu Sharma, Adv.

Mr. Akshay C. Shrivastava, Adv.

Ms. Pratishtha Vij, Adv.

Mr. K.M. Nataraj, ASG

Mr. Vinayak Sharma, Adv.

Mr. Sharath Nambiar, Adv.

Ms. Indira B., Adv.

Mr. Vatsal Joshi, Adv.

Mr. C. Sharma, Adv.

Mr. Nahul Chengappa, Adv.

Mr. Anuj Srinivas Udupa, Adv.

Mr. Gurmeet Singh Makker, AOR

Mr. Deepak Goel, AOR

Mr. Hitesh Kumar Sharma, Adv.

Mr. S.K. Rajora, Adv.

Mr. Akhileshwar Jha, Adv.

Ms. Kaveri Upadhyaya, Adv.

Ms. Niharika Dwivedi, Adv.

Ms. Madhumita Mishra, Adv.

Mr. Amit Kumar Chawla, Adv.

Mr. Vipin Gupta, AOR

Mr. Ritesh Khatri, AOR

Hon'ble Mr. Justice Hemant Gupta pronounced the judgment of the Bench comprising His Lordship and Hon'ble Mr. Justice Vikram Nath.

The writ petitions as well as civil appeal are dismissed in

terms of the signed reportable judgment.

Pending application(s), including the application for intervention/impleadment, if any, stands disposed of.

(ARJUN BISHT)
COURT MASTER (SH)

(RENU BALA GAMBHIR)
COURT MASTER (NSH)

(signed reportable judgment is placed on the file)

*Revised for appearance

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RECORD OF PROCEEDINGS

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